

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 4506  
TO BE ANSWERED ON 20<sup>TH</sup> MARCH, 2020**

**CULTIVATION AND CONSERVATION OF MEDICINAL PLANTS**

**4506. SHRI Y. DEVENDRAPPA:  
DR. SUBHAS SARKAR:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the details of the different schemes of the Government that are operational for the cultivation and conservation of medicinal plants under the Ministry;
- (b) the action taken to ensure the availability of high quality AYUSH drugs to the public;
- (c) the details of financial assistance provided to Karnataka during the last three years for conservation and cultivation of medicinal plants and infrastructure development under the Ministry; and
- (d) the outcome achieved so far in the promotion and propagation of AYUSH system and medicines globally?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a): Ministry of AYUSH is presently implementing following schemes;

1. Centrally Sponsored Scheme of National AYUSH Mission (NAM).

Under 'Medicinal Plants' component of the NAM scheme supporting market driven cultivation of 140 prioritized medicinal plants in identified cluster/zones within the selected districts of States and implemented in a mission mode. As per the scheme guidelines, the support is provided for:

- (i) Cultivation of prioritized medicinal plants on farmer's land.
- (ii) Establishment of nurseries with backward linkages for raising and supply of quality planting material.
- (iii) Establishment of post-harvest management units with forward linkages.
- (iv) Establishment of primary processing, marketing infrastructure etc.

Under this scheme, subsidy is provided for cultivation of medicinal plants out of prioritized list of 140 species @30%, 50% and 75% of cost of its cultivation.

2. Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants”.

Under the scheme, the project based support is provided for following activities:

- (i) *In-situ* conservation / *Ex-situ* conservation
- (ii) Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).
- (iii) IEC activities like Training / workshops / Seminars/ Conferences etc.
- (iv) Research & Development.
- (v) Promotion, marketing and trade of medicinal plants produce.

(b): To ensure the availability of high quality AYUSH drugs, the Ministry of AYUSH has also supported a component namely “Quality Control of Ayurveda, Siddha, Unani & Homoeopathy Drugs” under NAM scheme. Under this component, the grant in aid is provided to the states for the strengthening of Pharmacies, Drug Testing Laboratories, Drug Control Framework & for documentation, publication and dissemination of quality control materials.

(c): National Medicinal Plants Board (NMPB) has provided an amount of Rs. 206.66 lakh for conservation of medicinal plants and Rs. 55.00 lakh for primary processing infrastructure facilities and resource augmentation under CSS to Karnataka State during 2016-17 to 2019-20. The Ministry of AYUSH has supported an amount of Rs. 728.175 lakh for cultivation of medicinal plants and infrastructure development under NAM Scheme to the Karnataka state during 2016-17 to 2019-20. Detail is present at **Annexure**.

(d): Ministry of AYUSH has signed 23 Country to Country MoUs for Cooperation in field of Traditional Medicine and Homoeopathy. 22 MoUs for undertaking Collaborative Research / Academic collaboration and 13 MoUs for setting up AYUSH Academic Chairs have been signed with foreign Universities. 33 AYUSH Information Cell have been set up in 31 countries to disseminate authentic information about AYUSH systems of Medicine.

For Global Promotion and propagation of Ayurveda, Siddha, Unani medicines, WHO-GMP certification system has been made applicable to these medicines. Presently 17 Ayurvedic companies are WHO-GMP certified and are exporting products to various countries.

For global promotion and support to Indian Medicinal Plants sector, the Ministry of AYUSH, Government of India has developed a standard “*Memorandum of Understanding (MoU) for bilateral cooperation in the field of medicinal plants*”. So far, the bilateral MoUs for cooperation in the field of medicinal plants have been signed with Trinidad & Tobago, Sao Tome & Principe, Equatorial Guinea and Bangladesh.

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Annexure

(Rs. in Lakhs)				
<b>Fund provided to Karnataka state for conservation and cultivation of medicinal plants and infrastructure development</b>				
S. No	Financial Years	Under National AYUSH Mission (NAM) Scheme	Under Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants”	
		Cultivation & Infrastructure Development under medicinal plants component	Conservation and Resource augmentation	Primary processing infrastructure to JFMC/ Panchayat/SHGs etc.
1.	2016-17	203.331	173.13	55.00
2.	2017-18	219.341	33.53	0.00
3.	2018-19	148.100	0.00	0.00
4.	2019-20	157.403	-	-
<b>Grand Total</b>		<b>728.175</b>	<b>206.66</b>	<b>55.00</b>